Control of Pollution in Cement Factories

3248. SHRI HARISH RAWAT : SHRI SOMNATH RATH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that not a single production centre of the Cement Corporation of India is provided with dust controller to control pollution; and

(b) if so, the arrangements made for controlling the pollution in these factories?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The Units of the Cement Corporation of India were provided with dust control equipments installed at the time of putting up the cement plants in line with the equipment and technology then available. Wherever possible and feasible more sophisticated air pollution control equipments are being installed progressively.

[English]

Potential for mini-hydel electric power supply in Sikkim

3249. DR. T. KALPANA DEVI : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Sikkim has a large potential for mini-hydel electric power supply;

(b) if so, whether full potential has been assessed so far, the details thereof ;

(c) how much of this potential has been harnessed so far and how much is proposed to be harnessed during the Seventh Five Year Plan;

(d) whether there are any plans for full utilisation of power generated for small scale industry and domestic uses etc.; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The hydro-electric potential of Sikkim has been assessed at 1.28 million KW (at 60% load factor) excluding potential from mini/micro hydel schemes. The mini/micro hydro-electric potential is not amenable to exact assessment due to variable factors.

(c) Three mini/micro schemes with total installed capacity of 3296 KW are under operation and two such schemes with total installed capacity of 3500 KW are under construction. During the 7th Plan a benefit of 9500 KW is anticipated from micro/mini/small hydro-electric schemes in Sikkim.

(d) and (e) The power generated from such schemes is usually fed into the nearest sub-station of local grid for feeding the various types of loads which include industrial and domestic.

Setting up of Capital Light Industries in Himachal Pradesh and Jammu and Kashmir

3250. PROF. SAIFUDDIN SOZ : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is feasible to instal capital-light industries in States like Himachal Pradesh and Jammu and Kashmir;

(b) whether such a step would accelerate growth in such hill States without creating ecological imbalance; and

(c) if so, whether Government propose to draw a plan for development of such industries in hill States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND **PETRO - CHEMICALS** (SHRI R. K. JAICHANDRA SINGH) : (a) to (c) The degree of ecological disturbances due to setting up of industrial units depends upon the nature and size of industry-and not always the scale of capital investmentand the preventive measures taken by the entrepreneur and/or other appropriate authorities. It has been the endeavour of State-both Central and State Governments-and institutions to accelerate the growth of industries in their States such as Himachal Pradesh and Jammu and Kashmir by providing incentives and measures incorporated in the various programmes/schemes.